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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10587/2009, CM APPL. 14764/2013 & CM APPL.
38177/2024

SANAT PRODUCTS LTD.Petitioner

Through: Ms. Saumya Gupta, Advocate.

versus

UOI & ANR.Respondents

Through: Mr. N.S. Vasisht and Mr. M.P.
Bhargava, Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT SHARMA

ORDER

27.11.2025

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1. This hearing has been done through hybrid mode.
2. Report with regard to Court notice issued to Dr. Willmar Schwabe India Pvt. Ltd. reflects that the same has been served. However, none appears on behalf of the said entity.
3. In the interest of justice adverse orders are deferred.
4. Re-notify on 01.04.2026.

AMIT SHARMA, J

NOVEMBER 27, 2025/sn/db